

FORM B
PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)
FOR THE ATTENTION OF THE STAKEHOLDERS OF Y M FOODWAYS PRIVATE LIMITED

Sl. No.	PARTICULARS	DETAILS
1	Name of Corporate Debtor	Y M FOODWAYS PRIVATE LIMITED
2	Date of incorporation of corporate debtor	03/11/2008
3	Authority under which corporate debtor is incorporated / registered	ROC - DELHI
4	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U15203DL2008PTC184621
5	Address of the registered office and Principal office of corporate debtor	G-9, Plot No-C 1/3, Ground Floor Azadpur, Near Pusa Tower, Naniwala Baghm, New Delhi - 110033
6	Date of Closure of insolvency resolution process	25/07/2020
7	Liquidation commencement date of corporate debtor	04/02/2021 (order received on 11/02/2021)
8	Name and registration number of the insolvency professional acting as Liquidator	Satya Prakash IBBI/IPA-002/IP-N00906/2019-2020/12920
9	Address and e-mail of the Liquidator, as registered with the Board	B-277, Gali No- 14, Tomar Colony, Burari, Delhi- 110084, email: cs.satyaprakash@gmail.com
10	Address and e-mail to be used for correspondence with the Liquidator	B-277, Gali No- 14, Tomar Colony, Burari, Delhi- 110084, email: cirp.ymf@gmail.com
11	Last Date for submission of claims	14/03/2021

Notice is hereby given that the National Company Law Tribunal, New Delhi, Bench- V has ordered the commencement of liquidation of the Y M FOODWAYS PRIVATE LIMITED on 04/02/2021.

The stakeholders of Y M FOODWAYS PRIVATE LIMITED are hereby called upon to submit their claims with proof on or before 14/03/2021, to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only.

All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

Date : February 12, 2021
Place : New Delhi

IBBI/IPA-002/IP-N00906/2019-2020/12920

